

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:256
ANSWERED ON:25.07.2000
CANCELLATION OF LICENCES OF CINEMA HALLS
MANIKRAO HODLYA GAVIT

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police have cancelled the licences of many Cinema halls in Delhi for the fear of any mishap;
- (b) if so, the names of such cinema halls and the dates from which these are lying closed; and
- (c) the future action being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a) to (c): The licences of five cinema halls, namely, Vishal, Race Course, Vivek, Samrat and Palam were suspended during the current year by Delhi Police for various durations for violation of safety norms prescribed under the Delhi Cinematography Rules, 1981. However, the licences in respect of the first four cinema halls were subsequently restored on removal of the deficiencies for which the licence had been suspended. The licence in respect of the fifth cinema hall continues to be suspended since 31st March, 2000 and can be restored only when the deficiencies noticed are removed.